



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.03.2026

NOTICE

Please take notice that the matters listed from **item nos. 10 – 13** in the **Court – III** on **18.03.2026** at **02:00 PM** will now be taken up **after rising of Court of Chairperson assembled at 02:00 PM in the Supplementary Cause list.**

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)